## IN THE NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH NEW DELHI

No.219(ND)/2017

SECTION: UNDER SECTIONS 241/242 of the	Companies Act, 2013
IN THE MATTER OF:	
M/s Deepak Beri & Ors.	Petitioner
V/s M/s DB Engineering Pvt. Ltd.	Respondent
Coram:	Order delivered on 12.10.2017

For the Petitioner

R.VARADHARAJAN Hon'ble Member (Judicial)

:Dr.U.K.Chaudhary, Sr. Advocate

Mr. Abhinav Vasisth, Sr. Advocate

Mr.K.Datta,, Advocate

Mr. Shantanu Parashar, Advocate

For the Respondent

:Mr.Samar Singh Kachwaha, Advocate Ms.Shreyas Mehrohtra, Advocate Ms.Priya Kumar, Advocate Mr.Anand Chichra, Advocate Mr.Adhish Srivastava, Advocate

## ORDER

Learned Sr. Counsel for the Petitioner is present. The respondents on caveat is represented by their respective counsels. Heard in relation to maintainability and ad-interim orders, if any to be passed. Order reserved.

(R.VARADHARAJAN) MEMBER (JUDICIAL)

U.D.Mehta 12.10.2017